

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



O.A. No. 62/00297/2021

This the 23rd day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Tashi Dorje, Age 60 Years, S/o Sh. Stanzin Motup, R/o Zanskar, at present Tashi Thongsmon, Choglamsar, Leh, UT Ladkah.

.....Applicant

(Advocate: Mr. Achal Sharma)

Versus

1. Director, Central Institute of Buddhist Studies, Choglamsar, Leh-194101, UT Ladkah.
2. Additional Administrative Officer, Central Institute of Buddhist Studies, Choglamsar, Leh-194101, UT Ladkah.

.....Respondents

(Advocate: - - - -)

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The present OA has been filed by the applicant seeking to quash the impugned order dated 21.11.2020. It is apparent that the applicant is challenging the impugned order which is issued by the Director, Central Institute of Buddhist Studies, Choglamsar, Leh-194101, UT Ladkah. It appears that this Tribunal has no jurisdiction to hear the case filed against the aforesaid institution.

2. The Central Institute of Buddhist Studies has not been brought within the jurisdiction of this Tribunal by notification as issued by the Central Government under Section 14 (2) of the Administrative Tribunal Act, 1985.



3. Accordingly, the O.A. is dismissed for want of jurisdiction. However, the applicant is at liberty to approach before the appropriate forum.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/M.M/